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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	IA 125/17 in TP 79/16	For filing amended petition copy	397/ 398	S. Jayvikram & 3 Others Vs Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **A.M. Sridharan**
9940012655

Counsel for Petitioner

[Signature]

2. **ASHUTOSH ATUL**
9665309312

Counsel for Respondent

[Signature]

ORDER

Counsel for Petitioner is present. He is directed to file amended copy of the petition in the registry. Counsel for Respondent is also present. List it for hearing on 03/04/2018.

[Signature]
Member (T)

[Signature]
Member (J)